

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In partial modification to this office order No.469/17238-413/F.1(3)/Gaz/19 Dated 18.02.2019, the following Committee shall also look after the **work of preparing SOP for verification of credentials/testimonials of the candidates**, with immediate effect:-

Name of the Committee	Name of the Judicial Officer	Designation
Committee to look into the matters regarding Police verification report in respect of posts of Junior Judicial Assistant, Peon/Orderly/Dak Peon, Chowkidar, Book Binder & Sweeper and; For preparing SOP for verification of credentials/testimonials of candidates.	Sh. Manoj Jain Principal Judge, Family Courts (South)	Chairperson
	Ms. Shalinder Kaur Principal Judge, Family Courts (West)	Member
	Sh. Vinod Kumar Addl. Sessions Judge (North)	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

Talwant Singh
(TALWANT SINGH)

District & Sessions Judge (HQs)

Delhi

No. 1178/45064-094 /F.1(3)/Gaz/19

Dated 14 MAY 2019

Sub:-Reconstitution of Committee.

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judges, all Court Complexes, Delhi/New Delhi/Rouse Avenue.
3. The Principal Judge, Family Courts (HQs) Delhi.
4. The Officers concerned.
5. The Officer In-charges, Admin. Branch (I,II&III) (Central), Recruitment Cell, Tis Hazari Courts, Delhi.
6. The AO(J)/Branch In-charge, Administration Branch (I,II&III) Central District is directed to pursue the matter with the said committee.
7. The AO(J)/Incharge, Recruitment Cell, Caretaking Branch, General Branch (Central), Tis Hazari Courts, Delhi.
8. The P.S. to the undersigned.
9. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
10. The R&I Branch (Central) for uploading on LAYERS.

Talwant Singh
District & Sessions Judge (HQs)

Delhi

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